CP NO.65(ND)/2013 RT NO.56/2016

Parshotam Kumar

...Petitioner.

Versus

M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present:

Mr. Rajansh Thukral, Advocate for petitioner.

Dr.S P Sharma, Advocate for respondents.

Learned counsel for respondents has filed reply to the petition advance copy of which has already been supplied to the counsel for the petitioner. Registry to check.

There is CA No. 282/2014 filed by the respondents to which the petitioner has already filed reply. Learned counsel for the petitioner seeks time to file rejoinder to the written reply. The matter is adjourned to 28.11.2016 for filing rejoinder, if any. The rejoinder be filed at least two days before the date fixed with advance copy to the other counsel.

(Justice R.P. Nagrath) Member (Judicial)

November 17, 2016